HARYANA VIDHAN SABHA


I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. LEGISLATIVE BUSINESS

   - A MINISTER - to introduce the Punjab Labour Welfare Fund (Haryana Amendment) Bill;
   - to move that the Punjab Labour Welfare Fund (Haryana Amendment) Bill be taken into consideration at once;
   - Also to move that the Bill be passed.

   - A MINISTER - to introduce the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Haryana Amendment Bill;
   - to move that the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Haryana Amendment Bill be taken into consideration at once;
   - Also to move that the Bill be passed.

   - A MINISTER - to introduce the Haryana Local Area Development Tax (Amendment) Bill;
   - to move that the Haryana Local Area Development Tax (Amendment) Bill be taken into consideration at once;
   - Also to move that the Bill be passed.


CHANDIGARH: SUMIT KUMAR

THE 19TH MARCH, 2007. SECRETARY.